

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 116
IA No. 457/JPR/2022
CP No. (IB)- 70/95/JPR/2021
Under Section 95 of IBC, 2016

In the matter of:

State Bank of India

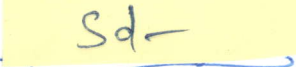
...Applicant/Creditor

Versus

Shri Kailash Chandak

...Guarantor/Debtor

Due to paucity of time, the matter could not be taken up. Post the matter
to 21.12.2022.


(Prabhu Dayal Sewda)
Court Officer

December 05, 2022